<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 226 OF 2015 & IA NOS. 371 AND 372 OF 2015

Dated: 16th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Bhushan Power & Steel Ltd.	Appellant(s) Vs.
Grid Corporation of Orissa Ltd. & Ors.	Respondent(s)
Counsel for the Appellant(s) :	Mr. Gopal Jain Mr. Sadapurna Mukherjee Ms. Shruti Garg Mr. Raghav Pandey Mr. Chinmayee
Counsel for the Respondent(s) :	Mr. Raj Kumar Mehta Ms. Himanshi Andley for R.1
	Mr. Rutkwik Panda Ms. Anshu Malik for R.3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>24.05.2017.</u>

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt